

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 23rd April, 2024, 10:30 A.M.

TP No. 194/CTB/2019 CP (IB) No.1347/MB/2017, IA (IB) No. 154/CTB/2019

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Punjab National Bank -Vs- Vandana Energy Steels Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

For Respondent (s)

Mr. S.K. Acharya, Adv. For R6 & 7

ORDER**IA (IB) No. 154/CTB/2019**

Ld. Counsel Mr. S.K. Acharya appeared for the respondent No. 6 & 7. There is no representation for the applicant. List the matter for final hearing by 18.06.2024.

Kaushalendra Kumar Singh
Member (Technical)

P. Mohan Raj
Member (Judicial)